

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

WP(C) No.940/2023

CM No.2212/2023

Inhabitants of Ahmadpora & Ors

V/s

UT of J&K and Ors

Notice under Order 1 Rule 8 CPC

Whereas, one Syed Altaf Hussain S/o Syed Hassan Shah R/o Goom Ahmadpora, District Baramulla Age 58 years alongwith other two persons have filed the above titled writ petition through their counsel Mr.Mir Majid Bashir,Advocate on behalf of the ***Inhabitants of Ahmadpora, Malabuchan, Goom,Tung Haran, Malmooch, Maharajpora, Habaq, Tangoo, Gund Khawaja Qasim, Tantraypora and Kongamdora, Nouleri, Sherabab, Hanjiwera bala, Sheerpora-A, Sheerpora-B, Archanderhama, Nooripora, Dangerpora, Agrikalan, Budibugh and Golipora***, in a representative capacity on the grounds that they and all the inhabitants of aforementioned Villages, have common interest in the subject matter of the writ petition; that they are aggrieved of Govt Order No.22-JK(GAD) of 2023 Dated 06.01.2023 to the extent of re-organizing units of R&B Kashmir, whereby territorial jurisdiction of the aforesaid villages has been changed and shifted from Sub-Division Magam to newly created Sub-Division Khaipora; that said action on part of the respondents is running harsh to them as they will suffer multidimensionally more particularly while availing civil amenities and other benefits; that they have made several representations before the concerned authorities, however, they were unheeded which constrained them to approach the Hon'ble Court by way of the above titled writ petition for redressal of their grievances.

The petitioners have sought the following reliefs:-

1. ***Writ or direction in the nature of certiorarified mandamus quashing the impugned order to the extent of shifting reorganizing (changing and shifting) of jurisdiction of Sub-Division R&B from Sub-Division Magam to Sub-Division Khaipora(Newly Created) of subject matter villages and directing the respondents to annex the subject matter villages either to Sub-Division Magam or Sub-Division Pattan for availing civic amenities/public facilities for general convenience of writ petitioners.***
2. ***Any other writ/order or direction as the Hon'ble Court deems fit may be issued in favour of the petitioner and against the respondents.***

Whereas, the Hon'ble Court, upon hearing the above titled matter on 26.04.2023, has been pleased to direct for issuance of notice under Order 1 Rule 8 CPC, for publication in two daily newspapers having wide circulation in the area.

Now, therefore, in compliance to the Hon'ble Court Order Dated (Supra), this publication notice under Order 1 Rule 8 CPC, is hereby issued calling upon ***Inhabitants of Ahmadpora, Malabuchan, Goom,Tung Haran, Malmooch, Maharajpora, Habaq, Tangoo, Gund Khawaja Qasim, Tantraypora and Kongamdora, Nouleri, Sherabab, Hanjiwera bala, Sheerpora-A, Sheerpora-B, Archanderhama, Nooripora, Dangerpora, Agrikalan, Budibugh and Golipora*** to file their /his/her objections, if any, in the above titled matter.

Take note the matter is listed on 02-06-2023

Sd/-

Registrar Judicial,
Srinagar.

Forwarded to Editors " Rising Kashmir & "Tameel-e-Irshad" for publication. The title of the writ petition shall come in full. Publication charges be obtained from the petitioners.

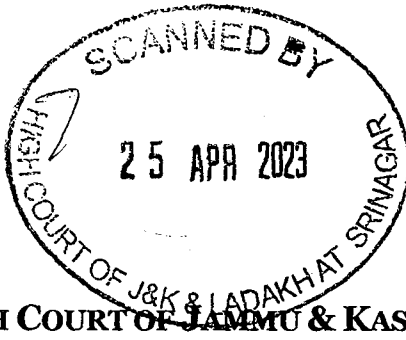
2 CPC(E-Courts) High Court of J&K and Ladakh, Jammu for uploading the notice on the official website of High Court of J&K and Ladakh.

no. 15597

DT. 30/5/23

Registrar Judicial
Registrar Judicial
High Court of J&K and Ladakh
Srinagar

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**BEFORE THE HON'BLE HIGH COURT OF JAMMU & KASHMIR
AND LADAKH SRINAGAR BENCH**

W.P.C No. 940/2023

**Writ Petition under Article 226 of the Constitution of India
Subject matter pertains to District Baramulla, U.T of J&K**

In the case of: -

Inhabitants of Ahmadpora, Malabuchan, Goom, Tung Haran, Malmooch, Maharajpora, Habaq Tangoo, Gund Khawaja Qasim, Tantrypora, and Kongamdora, Noulari, Sherabab, Hanjiwera bala, Sheerpora-A, Sheerpora-B, Archanderhama, Nooripora, Dangerpora, Agrikalan, Budibugh and Golipora through:

1. Syed Altaf Hussain, S/o Syed Hassan Shah, R/o Goom Ahmadpora, District Baramulla. *Age 58 years by*
2. Ghulam Rasool Baba, S/o Ghulam Mustafa Baba, R/o Goom Ahmadpora, District Baramulla. *Age 55 years by*
3. Ashiq Hussain Hurra, S/o Ghulam Hyder Hurra, R/o Malabuchan, District Baramulla. *Age 50 years by*

.....Petitioners

V/s

1. U.T of J & k through its Chief Secretary at Jammu/Srinagar.
2. Secretary to Government, U.T of J&K, General Administrative Department, Civil Secretariat J&K, Srinagar.
3. Secretary to government, U.T of J&K, Public Works (R&B) department, Civil Secretariat, J&K at Srinagar.
4. Engineer- in- Chief (Secretary Technical R&B Department) at Srinagar.
5. Executive Engineer (R&B) Division Baramulla.
6. Executive Engineer (R&B) Division, Budgam.
7. Executive Engineer (R&B) Division, Tangmarg.

.....Respondents

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